

(b) if so, the reasons therefor; and

(c) the estimate of the annual earnings from this levy?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). While sanctioning the revised estimates for 1964-65 and the budget estimates for 1965-66 of the Madras Port Trust, Government advised the Port Trust that, as the closing balance in the Revenue and Pilotage Accounts showed that the Port's finances had reached a critical stage, the Port authorities should take urgent steps to augment their resources. The proposals made by the Port Trust in pursuance of this advice include the levy of surcharges of (a) 40 per cent on harbour dues on all imports except coal and (b) 25 per cent on harbour dues on all exports excluding ore and coal.

(c) The surcharges proposed are expected to secure a gross additional revenue of about Rs. 672 lakhs approximately during the next five years. After meeting the deficit, which would have accrued but for the surcharges, and the interest charges on additional loans that would be necessary during the Fourth Plan period to finance the capital outlay on the IV Plan works, the residual surplus is expected to be only about Rs. 100 lakhs. This will be utilised for capital needs during IV Plan period.

दिल्ली में सड़क दुर्घटनाएँ

580. श्री हुकम चन्द कछवाय :

श्री बड़े :

श्री युद्धवीर सिंह :

क्या परिवहन, उद्भयन, नीचहन तथा पर्यटन मंत्री दिल्ली में सड़क दुर्घटनाओं के बारे में 7 दिसम्बर, 1965 के अतारकित प्रश्न संख्या 1927 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली में सड़क दुर्घटनाओं की रोकथाम के लिये सड़कों को चौड़ा करते समय दिल्ली के खम्बों को साथ साथ नहीं हटाने के बिजली के क्या कारण हैं ;

(ख) क्या इसका कारण सम्बन्धित विभागों द्वारा तालमेल न रखना है ;

(ग) क्या इस तरह तालमेल न रखने के कारण बनी सड़कें पुनः खोदनी पड़ती हैं जिससे खर्चा अधिक होता है ; और

(घ) यदि हाँ, तो क्या सम्बन्धित विभागों के विरुद्ध कोई कार्यवाही की गई है ?

परिवहन, उद्भयन-नीचहन तथा पर्यटन मंत्री (श्री संजीव रेड्डी): (क) से (घ). जब कभी सड़कों को चौड़ा किया जाता है तब साथ ही साथ बिजली के खंभे हटाने का कार्य भी किया जाता है। फिर भी झलीपुर, माल रोड, दिल्ली का एक मामला ऐसा हुआ है जिसमें खंभों के हटाने का काम पीछे पड़ गया था। इसका मुख्य कारण खंभों के हटाने के काम के लिये प्राक्कलन की स्वीकृति में देरी का होना था न कि तालमेल रखने के कारण। समस्त संबंधित विभागों को आदेश दिया जा रहा है कि सड़कों को चौड़ा करने के पहले ही खंभे हटा लिया जाया करे।

Development of Tourism

581. **Shri Linga Reddy:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to refer to the reply given to Unstarred Question No. 1125 on the 23rd November, 1965 and state:

(a) the progress since made in the execution of schemes for Tourism in the Third Five Year Plan;

(b) the foreign exchange earned, year-wise; and

(c) the funds allotted in the Fourth Plan?